

Central Schools in Delhi Without Adequate Drinking Water Facilities

7524. **SHRIMATI SUMATI ORAON** : Will the Minister of **EDUCATION AND CULTURE** be pleased to state :

(a) whether it is a fact that a number of Kendriya Vidyalayas in Delhi and New Delhi are running without any proper and adequate drinking water, toilet and electricity facilities ;

(b) if so, details thereof and Government's reactions thereto ; and

(c) whether Government propose to provide these facilities adequately and properly, if so, by when ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) to (c) All Kendriya Vidyalayas in Delhi and New Delhi have been provided with drinking water and toilet facilities. However, to avoid fire hazard five of them have not been provided electricity as these Vidyalayas are functioning in tents. Electricity will be provided to these schools as soon as pucca/semi-pucca structures are ready for them.

Central Schools in Delhi Without Adequate Permanent Building

7525. **SHRIMATI SUMATI ORAON** : Will the Minister of **EDUCATION AND CULTURE** be pleased to state :

(a) whether it is a fact that a number of Kendriya Vidyalayas in Delhi/New Delhi are running without any adequate permanent buildings of their own ;

(b) if so, details thereof and Government's reactions thereto ;

(c) whether it is also a fact that in some of the Kendriya Vidyalayas, the construction work of new buildings even though having commenced for two years or now, remain either incomplete or suspended ;

(d) if so, details thereof and difficulties/constraints if any, in early completion thereof ; and

(e) will Government provide all such Kendriya Vidyalayas with adequate permanent sheds, if so, time-frame proposed therefor ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) Yes, Sir. Out of the 22 Kendriya Vidyalayas in Delhi/New Delhi, 11 are not functioning in permanent buildings of their own. Of these 11 Vidyalayas, 5 are functioning in tents and 5 in barracks.

Action regarding transfer of land/sanction of building plans etc. is being taken in respect of 8 Vidyalayas. The position in remaining three Vidyalayas is as follows :

Vishesh Kendriya Vidyalaya, Janakpuri, is to be shifted to its own permanent building likely to be completed shortly ; Kendriya Vidyalaya, Jharoda Kalan, is already functioning in an adequate permanent building belonging to the CRPF ; and Kendriya Vidyalaya, Badarpur, is a Project Sectors school and the Project Authorities are expected to provide a permanent building for this Vidyalaya.

(c) and (d) There is only one school in Delhi whose building could not be completed due to a dispute with the contractor. The matter is in the Court of Law.

(e) There is no proposal under consideration to construct permanent sheds. However, pending construction of permanent buildings, temporary structures are built wherever required.

Replacement of Steam Boiler by Oil Fired Cornish Boiler at Government Medical Store Depot, Madras

7526. SHRI K. B. S. MANI : Will the minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 9142 dated 28 April, 1983 regarding value of production made in Pharmaceutical Factory, Madras during 1980-81 to 1982-83 and state :

(a) whether steam boiler has been replaced by oil fired cornish boiler at Government Medical Store Depot, Madras ;

(b) whether generator has been installed in the Pharmaceutical Factory of the Medical Store Depot, Madras ; and

(c) steps taken to improve the production of the Pharmaceutical Factory of the Medical Store Depot, Madras ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) and (b) No. (c) Various steps are being taken to improve the production in the Pharmaceutical Factory attached to Government Medical Store Depot, Madras. New machines are being procured for replacement of the old ones. The replacement of steam boiler by Oil Fired Cornish Boiler is in process. The possibility of taking up items for manufacture is also being explored. Steps are also being taken to expedite the procurement of the raw materials for which indents have already been placed with the D.G.S. & D.

Non Payment of Arrears To Former 'B' Grade Clerks Of Medical Store Depot, Madras

7527. SHRI K. B. S. MANI : Will the Minister of HEALTH AND FAMILY WELFARE be please state :

(a) whether it is a fact that payment of arrears on account of pay of former 'B' grade clerks of Government Medical Store Depot Bombay and Calcutta have been made and if so, the total amount paid by each Depot ;

(b) whether it is also a fact for the Madras Depot, arrears of payment on account of refixation of pay to former 'B' Grade Clerks have not been paid and if so, the reasons thereof ; and

(c) when the payment will be made to the clerks of Madras Depot and the total will be involved ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) On the basis of the High Court decisions of Bombay and Calcutta, the payments of arrears made on account of refixation of pay of former 'B' Grade Clerks of Government Medical Stores Depot, Bombay and Calcutta are as follows :-

(1) Govt. Medical Stores

Depot, Bombay Rs. 4,61,852.80

(2) Govt. Medical Stores

Depot, Calcutta : Rs. 4,09,802.00

(b) and (c) : For the Madras Depot, such payments to former 'B' Grade Clerks have not been made in view of the dismissal of the writ petition filed in Madras High Court by some employees of the Government Medical Stores Depot, Madras, praying they might be given by the High Courts of Bombay and Calcutta. Hence the question of making payments to the clerks of the